Name of the Corporate Debtor: KOPARGAON AHMEDNAGAR TOLLWAYS (PHASE -I) PVT. LTD.; Date of commencement of CIRP: October 07, 2019; List of creditors as on: October 7, 2019 updated for
claims/additional information received up to March 17, 2022

List of other creditors (Other than financial creditors and operational creditors)

nst of other creators (other than manetal creators and operational creators)													
													(Amount in ₹)
SI.	Name of	Details of claim received		Details of claim admitted					Amount of	Amount of any	Amount of claim	Amount of	Remarks, if
No.	creditor	Date of	Amount	Amount of	Nature of	Amount	Amount	Whether	contingent	mutual dues,	not admitted	claim under	any
		receipt	claimed	claim	claim	covered by	covered by	related	claim	that may be set-		verification	
				admitted		security	guarantee	party?		off			
						interest							
						_	_		_				Claimed as FC
	M/S Diamond	19-09-2020	68024577.00	0	NA	0	0	No	0	0	68024577.00	0	as well as in
	Construction												Other Creditor
	Company												in Form-F for
													the same
													claim/debt.
													ciaiii) debt.
													The claim is
													received after
													90 days,
													cannot be
													accepted.
1	Total		68024577.00	0		0	0		0	0	68024577.00		accepteu.
1	าบเลา		000245/7.00	U		U	U		U	U	00024577.00	U	